

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 170/1993
Tx:AxNox

DATE OF DECISION 10.5.99

Yakub Mohammed Siddique Sheikh Petitioner

Mr. H.D. Mirani, Advocate for the Petitioner [s]
Versus

Union of India & Ors. Respondents

Mr. Akil Kureshi Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. V. Ramakrishnan, Vice Chairman

The Hon'ble Mr. P.C. Kannan, Judicial Member

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lerdships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

Yakub Mohammed Siddique Sheikh,
Ex-Senior Auditor,
Accountant General Office-II,
(Audit), Rajkot.
Address:
Bhistiwad, Rajkot.

.... Applicant.

(Advocate: Mr.H.D.Mirani)

versus

1. Union of India, through
The Comptroller & Auditor General
of India,
10 Bahadurshah Jafar Marg,
New Delhi - 110 002.

2. The Accountant General-II, (Audit),
Opp: Race Course, Rajkot. Respondents.

(Advocate: Mr. Akil Kureshi)

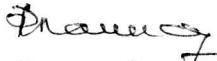
ORAL ORDER

O.A.No. 170/1993

Date: 10.5.1999.

per: Hon'ble Mr. V. Ramakrishnan, Vice Chairman.

Seen application dated 24.4.99 from the learned counsel
for the applicant, counter-signed by the applicant also, which
seeks leave to withdraw the O.A. Leave granted. O.A.
disposed of as withdrawn.


(P.C.Kannan)
Member (J)


(V. Ramakrishnan)
Vice Chairman

vtc.

CENTRAL ADMINISTRATIVE TRIBUNAL, DE LHI

Application No.

07/190/93

of 19

Transfer application No.

Old Write Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated: 09/06/91

Co-signed.

Section Officer/Court Officer.

Signature of the Dealing Assistant.

MGIPRRND—17 CAT/86—T. S. App.—30-10-1986—150 Pads.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CAUSE TITLE

04/120/93

NAME OF THE PARTIES Mr YMS Sheikh
VERSUS

402 80

SR NO.	DESCRIPTION OF DOCUMENTS	PAGE
	<u>OA</u>	<u>1-21</u>
	<u>C. Statement</u>	<u>22-25</u>
	<u>certidum Application</u>	<u>26</u>
	<u>C.O. OA 10/5/99</u>	